

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/175/2017
NAME OF THE PETITIONER(S) : ARCHER OIL FIELD ENGINEERS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 S. CHANDRAMOULI,

ADVOCATE

M/S. JKM ASSOCIATES,
PETITIONER

S. Chandramouli

ORDER

Counsel for petitioner present. Report of ROC is awaited. Time is extended at request of petitioner. Put up on 04.01.2018.

- Sd -
S Vijayaraghavan
Member (Technical)

- Sd -
K Anantha Padmanabha Swamy
Member (Judicial)

bc